# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU SUPPLEMENTARY CAUSE LIST DATED **05.03.2025** (WEDNESDAY)

# CHENNAI BENCH (HYBRID MODE) 10.30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

### Note: No Mention will be permitted without prior consent of the other side.

#### For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for
				Respondents
1.	IA No. 228/2025 (For Stay) in Comp App (AT) (CH) No. 17/2025 For Additional Docs IA No. 227/2025	Shyam Sunder Rathi & Anr. Vs Devi Kumari Rathi & 6 Ors.	Mr. Rohan Aloor	
	IA NO. 221 / 2023			

#### For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT) (CH) (Ins) No. 131/2025 For Stay IA No. 351/2025 For Exemption IA No. 352/2025 Delay in refiling IA No. 353/2025	Gajjala Yoganand Member of Suspended Board of Directors Manjeera Retail Holdings Pvt. Ltd. Vs Birendra Kumar Agarwal, RP of Manjeera Retail Holdings Pvt. Ltd. & Anr. WITH	Mr. Saurabh Jain	Mr. Sanjay Kishore For Caveator
3.	Comp App (AT) (CH) (Ins) No. 133/2025 For Stay IA No. 357/2025 For Exemption IA No. 358 & 359/2025 Delay in refiling IA No. 360/2025	Gajjala Yoganand Member of Suspended Board of Directors Manjeera Retail Holdings Pvt. Ltd. Vs Birendra Kumar Agarwal, RP of Manjeera Retail Holdings Pvt. Ltd. & Anr.	Mr. Saurabh Jain	Mr. Sanjay Kishore For Caveator

## For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT) (CH) (Ins) No. 445/2023 For Exemption IA No. 1378/2023 For Stay IA No. 1379/2023	Mahendra Kumar Singhi Vs RS Doddabyregowda, RP of Steel Hypermart India Pvt. Ltd. & 2 Ors. WITH	Mr. Satish Rai	Ms. P Chitra Nirmala R3
5.	Comp App (AT) (CH) (Ins) No. 57/2024 For Exemption IA No. 177/2024 For Stay IA No. 176/2024	Mahendra Kumar Singhi Vs RS Doddabyregowda, RP of Steel Hypermart India Pvt. Ltd. & 2 Ors. WITH	Mr. Satish Rai	Ms. P Chitra Nirmala R3

6.	Comp App (AT) (CH) (Ins)	Mahendra Kumar Singhi	Mr. Satish Rai	Ms. P Chitra Nirmala R3
	No. 59/2024	Vs		
	For Exemption	RS Doddabyregowda, RP		
	IA No. 182/2024	of Steel Hypermart India		
	For Stay	Pvt. Ltd. & 2 Ors.		
	IA No. 183/2024			
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By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board

2. Website: www.nclat.nic.in